

of the Industrial Disputes (Amendment) Act, 1957, which also acts as a factor discouraging the closures in general.

Textile Mills

210. **Shri Ajit Singh Sarbadi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number and names of co-operative concerns that applied for licences for setting up Textile Mills in Punjab during 1956 and 1957; and

(b) the names of those concerns which were refused such licences and the reasons therefor?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 72.]

Handloom Industry

211. { **Shrimati Parvathi Krishnan:**
Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any new schemes for the development of the handloom industry have been approved by Government recently;

(b) if so, the details thereof; and

(c) the amount sanctioned by Government for the implementation of these schemes, with break-up State-wise and item-wise?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) to (c). No new schemes outside the accepted pattern of assistance have been sanctioned during the current financial year for the development of the Handloom Industry. However, a statement of all the schemes sanctioned during the period 1st April to 31st August 1957 is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 73].

Nangal Fertilizer Factory

212. { **Shri Hem Raj:**
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to state the number of persons who have been given ex class III appointments in the Nangal Fertilizer Factory from 1956 upto the end of October, 1957?

The Minister of Commerce and Industry (Shri Morarji Desai): 301.

कार्यालयों को शिमला स्थानान्तरित करना

२१३. श्री पद्म बेब : क्या निर्वाण, आवास और संरक्षण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार को ज्ञात है कि हाल ही में केंद्रीय जल तथा विद्युत् आयोग और बीमा निगम के कार्यालय शिमला से नागपुर स्थानान्तरित कर दिये गये हैं;

(ख) क्या सरकार को यह भी ज्ञात है कि दिल्ली में जगह की कमी नहीं है; और

(ग) कुछ कार्यालयों को शिमला स्थानान्तरित करने से सम्बन्ध में सरकार का कार्यावाही कर रही है?

इसका, खान और ईंधन मंत्री (सरदार रवण सिंह) : (क) नहीं। जो कार्यालय शिमला से नागपुर स्थानान्तरित किया गया है वह राष्ट्रीय वचत कमिश्नर का कार्यालय है।

(ख) जी हाँ।

(ग) सरकार इस मामले पर विचार कर रही है।